



2026:DHC:1773-DB



\$~1

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ LPA 454/2013 and CM APPL. 9925/2013
M/S VYAS C KAKAR & CO. PVT. LTD.Appellant

Through:

versus

ASHWINI KUMAR SHAHURespondent
Through:

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **26.02.2026**

C. HARI SHANKAR, J.

1. There is no appearance on behalf of the appellant. There has been no appearance on behalf of the appellant on the last two dates of hearing.

2. Accordingly, the appeal is dismissed for default and non-prosecution.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

FEBRUARY 26, 2026/yg